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Title : Introduction of Price Regulatory Authority Bill, 2006.

SHRI K.S. RAO (ELURU): Sir, I beg to move for leave to introduce a Bill to provide for the setting up of an Authority to regulate prices of various commodities and services in the country and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the setting up of an Authority to regulate prices of various commodities and services in the country and for matters connected therewith."

*The motion was adopted.*

SHRI K.S. RAO : Sir, I introduce\*\* the Bill.

MR. DEPUTY-SPEAKER: Shri Chandrakant Khaire – not present. Next, Adv. Tukaram Renge Patil: